

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 617
112/241- 242/ND/2019

IN THE MATTER OF:

Sh. Vijay Aggarwal and Anr

...APPLICANT

Vs.

M/s. Sushil Aggarwal and Co. Pvt. Ltd.

...RESPONDENT

Section

U/s 241-242

Order delivered on 27.09.2022
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

:

For the Respondent

:

ORDER

Due to paucity of time, matter is adjourned to 20.10.2022.


(COURT OFFICER)